

## Annexure 1

Name of the corporate debtor: Gran Electronics Private Limited; Date of commencement of liquidation: 12th February, 2021; List of stakeholders as on: 10th March, 2022

## List of secured financial creditors

(Amount in Rs.)

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	IFCI Limited	L74899DL1993 GOI053677	19.03.2021	2,32,74,06,332.59	2,32,74,06,332.59	Secured	2,32,74,06,332.59	Yes	Charge on the fixed assets of the corporate debtor which includes land, building, plant & machinery and current assets which includes stock, book debts, receivables, FDRs/TDRs, etc.	2,32,74,06,332.59	91.021	0.00	0.00	0.00	0.00	
<b>Total</b>				<b>2,32,74,06,332.59</b>	<b>2,32,74,06,332.59</b>		<b>2,32,74,06,332.59</b>			<b>2,32,74,06,332.59</b>	<b>91.021</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	